

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. C.A.(CAA)/33(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Mukesh Babu Management Consultants Private
Limited

SECTION 230-232, 234 OF COMPANIES ACT, 2013

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Sachin Mhaske for the petitioner is present.
2. At the request of the Petitioner, list on **23.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)